

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 25264/2023

[Arising out of impugned final judgment and order dated 03-03-2023 in SAD No. 49/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

DR. AMAR NATH SHARMA & ORS.

Petitioner(s)

VERSUS

MISSION DIRECTOR/CONVENER, EXECUTIVE COMMITTEE,
NATIONAL RURAL HEALTH MISSION, UP & ORS.

Respondent(s)

IA No.211500/2023-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 211500/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 17-02-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) :Mrs. V.Mohana Sen, Sr. Adv.
Mr. Sanjeev Kumar Choudhary, Adv.
Mr. Pratap Shanker, Adv.
Ms. Shilpi Srivastava, Adv.
Mr. Swetank Shantanu, AOR

For Respondent(s) :Mr. Anurag Kishore, AOR
Mr. Lakhan Kumar Mishra, Adv.
Ms. Somna Dhowan, Adv.

Mr. Vikramjit Banerjee, A.S.G.
Mr. Sudarshan Lamba, AOR
Mr. Gautam Bharadwaj, Adv.
Mrs. Rukhmini Bobde, Adv.
Mr. Shashwat Anand, Adv.
Mr. Uday Bhan Singh, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Anmol Chandan, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Written submissions shall be filed by the parties within a period of two weeks from today.**
- 2. List for final disposal on 08.04.2025.**

**(KAPIL TANDON)
COURT MASTER (SH)**

**(NIDHI WASON)
COURT MASTER (NSH)**